

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM EBNCH**

O.A. No. 57 OF 2007

Friday, this the 26th day of October, 2007.

CORAM :

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER**

Stephen K.K.
Gramin Dak Sevak Mail Deliverer
Kizhathadiyoor
Residing at : Kakkanathu House
Kidangoor South P.O
Kottayam : **Applicant**

(By Advocate Mr. P.C.Sebastian)

Versus

1. The Senior Superintendent of Post Offices,
Kottayam Division
2. The Director General
Department of Posts,
Dak Bhavan, New Delhi
3. The Union of India represented by Secretary,
Ministry of Communications
Department of Posts, New Delhi : **Respondents**

(By Advocate Mr.TPM Ibrahim Khan, SCGSC)

The application having been heard on 26.10.2007, the Tribunal on the same day delivered the following :

O R D E R

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

The applicant, a visually challenged person had filed this O.A claiming that he is eligible to be considered for appointment in one of the vacancy of the Physically Handicapped in the cadre of Postman in Kottayam Postal Division which was notified by the respondents The respondents have stated that the vacancy notified is that of Physically Handicapped (Orthopedic) and also the applicant has not qualified in the examination. Counsel for applicant submits that the respondents have not

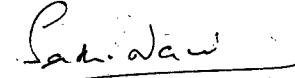
: 2 :

appointed any visually challenged persons and there are 154 posts in this category and they have not implemented the reservation.

2. Counsel for applicant submits that he would like to withdraw this O.A and make a fresh representation presenting his grievances in this regard. The applicant is permitted to withdraw this O.A with liberty to file a fresh application, if necessary.
3. The O.A is closed as withdrawn. No costs.

Dated, the 26th October, 2007.


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

VS